

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 18th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd.Appellant(s)

Versus

**Central Electricity Regulatory Commission & Ors.
...Respondent (s)**

Counsel for the Appellant (s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Vallinayagam

ORDER

Mr. Anand K. Ganesan, the learned counsel appearing for Respondent Nos. 2, 12 & 14 and Mr. Vallinayagam appearing on behalf of Respondent No.5 seek some time for filing the reply. Accordingly, they are directed to file the same on or before 21.08.2013 after serving copy on the other side.

Post the matter on **23.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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